

rupees, foreign exchange outgo for import of balance crude oil is estimated to be about 1120 million.

**Guidelines for Selection/Appointment of Non-Officials as Chairmen of Public Undertakings**

2173. SHRI SANAT KUMAR MANDAL : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether there exist any guidelines for the selection and appointment of non-officials as Chairmen of the various public sector undertakings under his Ministry as regards their qualifications, educational and others, and their standing in the particular line of the industry/manufacture ;

(b) if so, the details thereof and if not, the reasons therefor ; and

(c) the authority which ultimately clears the appointment of such Chairmen—his Ministry or the Ministry of Finance under whom the Bureau of Public Enterprises functions ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) :

(a) to (c). The general policy is that the Board of Directors of a public enterprise should normally be headed by a Chairman-Cum-Managing Director, unless, in a particular case, it is considered expedient to have a part-time Chairman. No specific qualifications or experience or standing in a particular industry have been laid down by Government for selection of part-time Chairman. However, the selection of part-time Chairman is based on the recommendation of the Public Enterprises Selection Board and the appointment is made by the administrative Ministry with the approval of the Appointments Committee of the Cabinet.

**Complaint Against Danapur Cantonment Executive Officer**

2174. SHRI HANNAN MOLLAH. Will the Minister of DEFENCE be pleased to state :

(a) the total number of complaints received by the Patna Branch of CBI from

public and elected members of Cantonment Board, Danapur against Danapur Cantonment Executive Officer ;

(b) the number of cases disposed of; and

(c) the time by which the pending complaints would be disposed ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO):

(a) to (c) The information is being collected and will be laid on the Table of the House.

**Oil Production**

2175 SHRI MOHANLAL PATEL : Will the Minister of PETROLEUM be pleased to state :

(a) whether oil production is not keeping pace with the domestic demand ;

(b) if so, the actual gap between demand and supply at present ; and

(c) the steps taken to bridge this gap ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) to (c) : The production and requirement of crude oil in the recent past has been as under :—

	(Fig. in Million Tonnes)	
	Production	Requirement
1982-83	21.06	37.89
1983-84	26.02	39.55
1984-85	21.10	30.74
(Apr.-Dec)		

The shortfall in production is made up by import of crude oil and petroleum products.

Some of the steps to increase indigenous production are :—

(i) Use of enhanced oil recovery techniques ;

(ii) Intensification of work-over operations ;

(iii) Intensification of exploration in less precisely known geological regions

which may eventually lead to enhanced production ; and

(iv) Induction of advanced technology.

#### Closure of M/s. Bengal Paper Mill Co. Ltd.

2176. SHRI SAIFUDDIN CHOWDHURY : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether M/s. Bengal Paper Mill Co. Ltd., Raniganj (West Bengal) is under closure since 1st November, 1983 ;

(b) whether efforts were made to re-open the said Mill ;

(c) whether the management have proposed anti-labour and unacceptable conditions for re-opening of the Mill ;

(d) the proposals of the workers' Union and the West Bengal Government to revive this Mill ; and

(e) whether Government are considering the proposal to take over the Mill's management and eventual nationalisation in the interest of country's paper needs ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) :

(a) Yes, Sir.

(b) to (d). In order to arrest cash losses, restore financial health and inject long-term viability it was agreed at a special joint meeting of the Central Government, Government of West Bengal, Financial Institutions and Banks held in September, 1983, to support a rehabilitation-cum-modernisation programme of the mill to be implemented in two phases. The institutions had also sanctioned term loans of Rs. 455 lakhs for financing phase I of the scheme. The scheme could not be taken up for implementation due to subsequent closure of the mill and Head Office. It has been reported that the management has been holding discussions with the workers' Unions for reaching a settlement and the negotiations are reported to be continuing. The management has denied that its policy is anti-labour, or that unacceptable conditions have been proposed by it for re-opening of the mill.

In the meantime, the Head Office of the Company was reopened in February, 1985 and the management is in the process of compiling information required for updating the rehabilitation-cum modernisation scheme for review and further consideration of the All India Institutions.

(e) No such proposal is under consideration of the Central Government at present.

#### ONGC Research Station for Cauvery Basin

2177. SHRI E.S.M. PAKEER MOHAMMED : Will the Minister of PETROLEUM be pleased to state :

(a) whether O.N.G.C. propose to set up the Research Station for "Cauvery Basin" in Tanjore District of Tamil Nadu as it is yielding lot of petrol and gas (LPG); and

(b) the latest details about the Petroleum found in the Cauvery Basin ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) :

(a) No, Sir.

(b) Recently a well Kovilkallapal-I has produced about 31 barrels of oil and about 21000 cubic metres of gas per day through 1/4" choke. Further exploration is in progress.

#### Various Funds in Border Roads Organisation

2178. SHRI LALIT MAKEN :

Will the Minister of DEFENCE be pleased to state :

(a) whether various funds called Regimental Fund, CE Trust Fund, Commander's Fund, Units Fund, Border Roads Special Relief Fund, GREF Benevolent Fund etc. are being maintained in GREF and civilian employees are being forced to contribute to these funds without any receipt ;

(b) if so, the details thereof including the total amount in each Fund as on date :

(c) the Government authority under which the Director General Border Roads is maintaining such Funds ;